

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th September, 2024

No. LJ (B) 48/2020/158 – In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following Officers as the Executive Magistrates within Sohra Civil Sub Division, Sohra with immediate effect until further orders:-

1. Shri. B. Blein, SDO, PHE, Shella
2. Shri. B. Thangkhiew, SDO, PHE, Sohra.
3. Shri. R. Suting, A.E.E. PWD (Rds), Shella
4. Smti. M. Fancon, A.E.E. PWD (Rds), Sohra.
5. Shri. D. Lato, Tourist Officer.

Sd/-

(C.V.D.Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 48/2020/158-A

Dated Shillong, the 11th September, 2024

Copy forwarded to:-

1. The Sub Divisional Magistrate, Sohra Civil Sub Division, Sohra with reference to your letter No. SSD/JDCL/16/2023/13 Dt. 29.08.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S. Anand

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
